

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).18372/2006

(From the judgment and order dated 18/01/2006 in TCMP No.1203/2005
& TCMP No.1204/2005 & ITA No.1384/2005 & ITA No.1385/2005 & ITA No.
1386/2005 of The HIGH COURT OF MADRAS)

COMMR.OF INCOME TAX,CHENNAI

Petitioner(s)

VERSUS

M/S ALAGENDRAN FINANCE LTD.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 02/05/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. A. Deb Kumar, Adv.
for Mr. B.V. Balaram Das,Adv.

For Respondent(s) Ms. Shweta Verma, Adv.
for Ms. Bina Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

It is disclosed by the respondent that they are going
to file Counter Affidavit today itself. They are permitted
to file the same before 7th May, 2007.

Mr. A. Deb Kumar, Advocate appearing on behalf of Mr.
B.V. Balaram Das, Advocate-on-Record for the petitioner
states that they do not want to file Rejoinder Affidavit.

List the matter before the Hon'ble Court.

(S.G.SHAH)

s Registrar